

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

ORDER

The posting & transfer of following officials are hereby made *with immediate effect*:

| S.No | Name of the Officials | From | To |
|------|---|---|---|
| 1. | Sh. Satya Pal Arora, SJA (EC: 2356) | SJA/Branch In-charge, Mediation Centre, South, Saket Courts, New Delhi | SJA/Branch In-charge, Judicial Branch, South, Saket Courts, New Delhi. |
| 2. | Ms. Rajni Chharwal, SJA (EC: 2427) | SJA in the Mediation Centre, South, Saket Courts, New Delhi | SJA/Branch In-charge, Mediation Centre, South, Saket Courts, New Delhi |
| 3. | Sh. Hardeep Singh, JA (EC: 24680513) | JA in the Judicial Branch, South, Saket Courts, New Delhi. | JA/In-charge, Pool Car, South, Saket Courts, New Delhi. |
| 4. | Sh. Dalip Kumar Mandal, JA (EC: 75549449) | JA/Reader in the court of Sh. Sudesh Kumar-II, PO Mact, South, Saket Courts, New Delhi. | JA in the Mediation Centre, South, Saket Courts, New Delhi. |
| 5. | Sh. Kamal Narula, JA (EC 12066) | JA/Branch In-charge, Pool Car, South, Saket Courts, New Delhi. | JA/Reader in the court of Sh. Sudesh Kumar-II, PO Mact, South, Saket Courts, New Delhi. |
| 6. | Ms. Narbada Rawat, SJA (EC: 12638) | SJA/Reader in the court of Ms. Manu Shree, MM-01, South, Saket Courts, New Delhi. | SJA/Reader in the Vacant Court, ASJ (SFTC) (POCSO), South, Saket Courts, New Delhi. |
| 7. | Sh. Pradip Hansda, JA (EC: 54332500) | JA/Reader in the Vacant Court, ASJ (SFTC) (POCSO), South, Saket Courts, New Delhi. | JA/Reader in the court of Ms. Manu Shree, MM-01, South, Saket Courts, New Delhi. |
| 8. | Sh. Mohit Kapoor, JA (EC: 79834621) | Reader in the court of Ms. Purva Sarcen, ADJ-01, South, Saket Courts, New Delhi. | JA in the Record Room (Criminal), South, Saket Courts, New Delhi. |

Note:

1. Official at S. No. 3 of this immediate order shall also look after the work of R&I Branch, South and Evening Cell, South as Branch In-charge.

Shalinder
(Shalinder Kaur)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi

No. Admn.II/DJ-(S)/P&T/SD/23/ 21724-21749

Dated, New Delhi the 19/8/21

Copy forwarded for information and necessary action:-

1. The Ld. Principal District & Sessions Judge (HQs), Tis Hazari, Delhi.
2. The Officer-In-Charge(s) concerned.
3. The Officer-In-Charge, Computer Branch, South District.
4. Personal Secretary to Ld. Principal District & Sessions Judge, South District.
5. The Drawing and Disbursing Officer, South District.
6. The AOJ (Administration), HQs, Tis Hazari, Delhi.
7. Website Committee, HQs, Tis Hazari, Delhi.
8. The PRO, South District.
9. Dealing Official / LAYERS Seat, Tis Hazari Courts, Delhi.
10. Dealing Official, R&I Branch, South District for uploading on LAYERS.
11. Officials concerned.
12. Guard File.

Shalinder
(Shalinder Kaur)

Principal District & Sessions Judge (South)
Saket Courts, New Delhi